

**Fencing of the Indo-pak Border in Rajasthan and Jammu and Kashmir**

\*475. SHRIMATI MALTI SHARMA:

SHRI RAJ NATH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status in respect of Phase II and Phase III of the schemes for fencing/flood lighting of the Jaisalmer/Barmer Sectors of Indo-Pak border in Rajasthan and in Jammu and Kashmir;

(b) the achievement regarding the fencing/flood lighting scheduled for completion by 31st December, 1995 and 30th June, 1996; and

(c) the actual expenditure incurred on the work undertaken uptill now and the status of implementation of Phase IV of the Scheme?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) The progress of fencing and flood lighting works in Rajasthan and Jammu Sectors and expenditure incurred thereon is as under:

*Rajasthan Sector:*

*Phase-II (Barmer Sector : 146 Kms.):*

The work has already been completed and an expenditure of Rs. 50.61 crores has been incurred upto July, 1996.

*Phase-III (Barmer & Jaisalmer Sectors: 120 Kms.):*

Nearly 80% of fencing work and 95% of flood lighting work has already been completed and an expenditure of Rs. 32.64 crores has been incurred upto July, 1996. The target date for completion of the work was 31st December, 1996 which was preponed to 30th June, 1996. It, however, appears that the entire work will be completed by 31st December, 1996 only.

*Phase-IV (Jaisalmer Sector: 145 Kms.):*

Nearly 15% of the work has been completed and an expenditure of Rs. 8.37 crores has been incurred upto July, 1996. The target date for completion of this work is 31st December, 1997.

*Jammu Sector*

*(Fencing in 180 Kms. & Flood Lighting in 195.8 Kms.)*

The work was taken up in 1995 but the same had to be suspended due to firing from Pakistan side. The question of restarting the work is under consideration. An expenditure of Rs. 17.72 crores has been incurred upto July, 1996.

**Appalling Condition of Ports**

\*476. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the condition of some of Major Ports is appalling;

(b) whether it is a fact that a major portion of business is lost to Sri Lanka on account of this; and

(c) if so, the steps taken to improve the condition of ports?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN):

(a) Most of the major ports are operating beyond their rated capacities and these rest at very near their capacities.

(b) The Shipping lines find it viable to use Colombo as a transshipment port for containers.

(c) Outlays aggregating to Rs. 2858.53 crores have been allocated in the Annual Plans 1992-93 to 1996-97 for major ports for the replacement of the obsolete assets, modernisation and creation of additional port facilities. Port Sector has been thrown open for private participation with a view to bringing in additional resources and modern technology.

**De-silting of the River Ganga**

\*477. SHRI JOYANTA ROY: Will the Minister of SURFACE TRANSPORT be pleased to state the steps Government have taken so far for desilting of the river Ganga to save Calcutta Port?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): With the commissioning of the Farakka Barrage, the sand bars of the upper reaches of the Hooghly between Calcutta and Diamond harbour have stabilised to a considerable extent, resulting in less requirement of maintenance dredging. The Calcutta Port is now concentrating on maintenance of depths

over the various sand bars in the lower reaches down stream of Diamond Harbour.

Regular maintenance dredging of Hooghly river is being done by the Calcutta Port Trust through Dredging Corporation of India and through their own dredgers. Apart from dredging, a number of river training works have also been done/planned by the Port to stabilise the channel and improve the depths.

#### लंबित सिंचाई परियोजनाएं

\*478. श्री जगन्नाथ सिंह: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार के पास राज्य-वार कितनी-कितनी लघु, मध्यम और बृहत सिंचाई योजनाएं स्वीकृति हेतु लंबित पड़ी हैं; और

(ख) क्या यह सच है कि लंबित सिंचाई योजनाओं में से बहुत-सी योजनाओं में सरकारी धनराशि पहले ही व्यय की जा चुकी है?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) स्वीकृति के लिए लंबित बृहद् (बड़ी) एवं मध्यम सिंचाई परियोजनाओं की राज्य-वार संख्या दर्शाने वाला विवरण सदन के पटल पर रख दिया गया है। (नीचे देखिए)। लघु (छोटी) सिंचाई परियोजनाओं को योजना आयोग से निवेश स्वीकृति की जरूरत नहीं होती तथा इन्हें राज्यों द्वारा स्वयं स्वीकृति दी जाती है।

(ख) जी, हां। इनमें से कुछ परियोजनाएं पहले से ही निर्माणाधीन हैं तथा इन परियोजनाओं की निधियों का आवंटन राज्य सरकारों द्वारा किया जाता है।

#### विवरण

30.08.1996 तक स्वीकृति के लिए लंबित पड़ी नई बृहद् व मध्यम सिंचाई परियोजनाओं का राज्य-वार ब्यौरा

#### मूल्यांकन की स्थिति

क्रम सं.	राज्य/संघ राज्य क्षेत्र	बृहद्	मध्यम
1.	आन्ध्र प्रदेश	9	2
2.	अरुणाचल प्रदेश	-	-
3.	असम	1	2
4.	बिहार	4	1
5.	गुजरात	1	9

1	2	3	4
6.	हरियाणा	1	1
7.	हिमाचल प्रदेश	2	1
8.	जम्मू व कश्मीर	1	6
9.	कर्नाटक	2	-
10.	केरल	2	-
11.	मध्य प्रदेश	11	3
12.	महाराष्ट्र	14	21
13.	मणिपुर	1	-
14.	उड़ीसा	3	3
15.	पंजाब	3	1
16.	राजस्थान	2	8
17.	तमिलनाडु	2	1
18.	उत्तर प्रदेश	11	-
19.	पश्चिम बंगाल	1	-
कुल		71	58

#### सिलेसिलाए वस्त्रों संबंधी स्वरोजगार केन्द्र

\*479. श्री कनकसिंह मोहनसिंह मंगरोला: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पिछले कुछ वर्षों के दौरान यह निर्णय लिया गया था कि सिले-सिलाए वस्त्रों संबंधी कुछ स्वरोजगार केन्द्र खोले जाएं जिनमें ऋण प्राप्तकर्ता महिलाओं को प्राथमिकता दी जाए और उन्हें गरीबी रेखा से ऊपर उठाने के लिए राज-सहायता प्रदान की जाए;

(ख) क्या ऐसे उत्पादन केन्द्रों तक पहुंच को सरल बनाने के लिए सिलेसिलाए वस्त्रों के उत्पादन के लिए ऐसे केन्द्रों में आस-पास के गांवों से सौ ऋण प्राप्तकर्ताओं के एक समूह का चयन किया जाना था; और

(ग) यदि हां, तो उक्त योजना के शीघ्र कार्यान्वयन के लिए क्या कदम उठाए गए हैं?

वस्त्र मंत्री (श्री आर.एल. जालप्पा): (क) और (ख) सरकार ने सिले-सिलाए परिधान क्षेत्र के लिए ऐसी कोई क्षेत्र विशिष्ट योजना नहीं बनाई है।

(ग) प्रश्न नहीं उठता।